

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 3, 4 & 57 of 2013

Dated : 11th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant : Mr. Aditya Panda

Counsel for the Respondent : Mr. Buddy A. Ranganadhan

ORDER

As agreed by the learned counsel for the parties, post the matters for hearing on **07.05.2014**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js